

**Central Administrative Tribunal
Ernakulam Bench**

OA 387/2013

Friday, this the 5th day of February, 2016

CORAM

**Hon'ble Mr.Justice N.K.Balakrishnan, Judicial Member
Hon'ble Mrs.P.Gopinath, Administrative Member**

R.Radhakrishnan, 50 years
Sweeper (on daily wages)
Kollam Head Post Office, Kollam
(Residing at House No.132C, Kopparayath Thodil Veedu)
Sastha Nagar, Koikkal, Kollam-691 004.

Applicant

(By Advocate: Mr.P.Sivaraj)

Versus

1. The Post Master
Kollam Head Post Office, Kollam-691 004.
2. Senior Superintendent of Post Offices
Kollam Division, Kollam-691 004
3. Director General
Postal Department, New Delhi-110 001.
4. Union of India represented by its Secretary
Ministry of Communications
New Delhi-110 001.

Respondents

(By Advocate: Mr. N.Anil Kumar, Sr.PCGC)

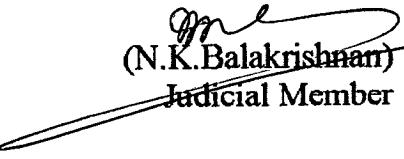
The OA having been heard on 5th February, 2016, this Tribunal delivered the following order on the same day:

ORDER

By N.K.Balakrishnan, Judicial Member

It is submitted on behalf of the applicant that since the applicant is no more, this OA may be closed. The submission is recorded and the OA is closed.


(P.Gopinath)
Administrative Member
aa.


(N.K.Balakrishnan)
Judicial Member